such TV channels. However, it prescribes that all programmes and advertisements telecast on such TV channels should be in conformity with the prescribed Programme Code and Advertising Code enshrined in the Act and the rules framed thereunder, which contains a whole range of principles to be followed by these TV channels including obscene, criminal, violent content and dialogues with double meaning. The Government has set up Electronic Media Monitoring Centre (EMMC) to review the content of private TV channels with reference to the violation of Programme and Advertising Codes. An Inter-Ministerial Committee (IMC) has also been set up in the Ministry to look into the specific complaints against the violation of Programme and Advertising Codes. Appropriate action is taken as per Cable Television Networks (Regulation) Act, 1995, if any violation of the said codes is established.

(b) to (d) No such study has been brought to the notice of the Government. The existing provisions contained in the Programme and Advertising Codes and the existing mechanism are considered adequately to regulate content of private TV channels.

## Science and technology research based DD Channel

1272. SHRI SANJAY RAUT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is considering to launch an exclusive Science and Technology Research based DD Channel in the country for the benefit of various communities in the country;
  - (b) if so, the details thereof and by when it will be started; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (c) No, Sir. Prasar Bharati has informed that there is no such proposal under its consideration to launch a separate Science and Technology Research based DD Channel. However, Doordarshan is already promoting scientific temper through its programmes telecast from various Doordarshan Kendras in the country.

## Piracy of films

1273. SHRI K.K. RAGESH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is aware of the piracy of films and other entertainment content in India;